

**Annexure-6**

**Name of the Corporate Debtor M/s. Ural India Limited: Date of Commencement of Liquidation: 15/01/2021; List of stakeholders as on 15/03/2021**

**(Revised as per Order of Ld. NCLT, Kolkata Bench dated 26/04/2022)**

**List of other stakeholders, if any (other than Workmen, Employees and Government Dues)**

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Name of the Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Amount Covered by Guarantee						% share in total amount of claims admitted
1	CEO, Haldia Development Authority City Centre, P.O Debhog, Haldia Dist-Purba Medinipur WB, Pin-721657	2/12/2021	504810895	348433575	Lease Rent against Land allotted to Corporate Debtor				33.59%	0	0	156377320	0	